

Integrated Neyveli Lignite Project

2342. Shri Morarka: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) how many million cubic yards of overburden in Integrated Neyveli Lignite Project have been removed upto 1st July, 1959; and

(b) by what time it is expected to remove the total volume of about 27 million cubic yards of overburden?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) A quantity of 8.645 million cubic yards of overburden had been removed upto the 1st July, 1959.

(b) The entire quantity of 27 million cubic yards of overburden is expected to be removed by the 31st March, 1961.

Gold Smuggling

2343. Shrimati Mañda Ahmed: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that gold worth Rs. 2,50,000 was seized by the Bombay Customs authorities at the harbour on the 29th July, 1959 from four South African Indians who arrived by sea from Mombassa; and

(b) if so, what steps are being taken against those smugglers?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir. On the 29th July, 1959 the Bombay Customs authorities recovered gold worth Rs. 2,48,275 from the frame-work of four bicycles belonging to four passengers from Africa who arrived at Bombay by s.s. "Karanja". It may be mentioned that three of these passengers are South African nationals and the fourth one is a British subject from British East Africa.

(b) All the passengers were arrested. One has since been released on bail. A complaint for prosecuting all of them has been filed in the Court of Law. The case will also be departmentally adjudicated separately.

Report of the Commissioner for Scheduled Castes and Scheduled Tribes for 1957-58

2344. Shri Manabendra Shah: Will the Minister of Home Affairs be pleased to state:

(a) whether the report of the Commissioner for Scheduled Castes and Scheduled Tribes for 1957-58 has been circulated to the State Governments;

(b) if so, whether the Government of India have information on the action taken by States on the recommendations made therein; and

(c) whether a statement detailing the measures adopted in various States in pursuance of the recommendations will be laid on the Table?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes Sir.

(b) Reports on the action taken by the State Governments on the recommendations are being received.

(c) Yes, after reports from all State Governments have been received.

Hindi in Delhi University

2345. { Shri Ram Krishan Gupta:
Shri S. A. Mehdi:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 4221 on the 7th May, 1959 and state:

(a) whether the Academic Council and other authorities of Delhi University have considered the proposal regarding introducing Hindi as medium of instruction and examination; and

(b) if so, the nature of the final decision taken in this regard?

The Minister of Education (Dr. K. L. Shrivastav): (a) and (b). Yes, Sir. The Academic Council of the Delhi University have accepted, in principle, the phased programme for